

LOK SABHA DEBATES

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Monday, April 15, 1974/Chaitra 25,
1896 (Saka)

*The Lok Sabha met at Eleven of the
Clock*

[MR. DEPUTY-SPEAKER in the Chair]

OBITUARY REFERENCE

MR. DEPUTY-SPEAKER: I have to make an announcement about the sad demise of one of our friends who was a Member in this House. But, before I do that, I would like to say that in order to save the time of the House, it was agreed earlier that unless the individual happens to be a person of very outstanding standing, only a reference be made from the Chair and obituary speeches may not be made. So, I will do that today.

SHRI S. M. BANERJEE (Kanpur): I object to the word 'outstanding'. Every Member is outstanding in his own constituency.

MR. DEPUTY-SPEAKER: Any way, some decision is there in order to save the time. It may be necessary.

SHRI S. M. BANERJEE: He was a member of the House....

MR. DEPUTY-SPEAKER: It may be necessary sometimes for the Members to make obituary references... (Interruptions) Yes, I agree that

every individual member is important, but, still we have to run the House in a particular way in order to save the time....

SHRI S. M. BANERJEE: Whether a member was outstanding or not, if a member wants to make a reference, he should be allowed to do that.

MR. DEPUTY-SPEAKER: Mr. Banerjee, if you want to make a reference, you can.... (Interruptions) Let us make it solemn. It was unfortunate that we began rather in a light-hearted way.

I have to inform the House of the sad demise of Shri Radha Mohan Singh who passed away at Sonbarsa on the 7th April, 1974 at the age of 71.

Shri Radha Mohan Singh was a Member of the Second Lok Sabha during the years 1957-62 representing Ballia constituency of Uttar Pradesh. He had also been a Member of the Uttar Pradesh Legislative Assembly from 1936 to 1956. He participated in the freedom movement and suffered imprisonment. He took keen interest in the welfare of Harijans, development of cottage industries, land reforms and other relief and religious activities.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short-while to express its sorrow.

*The members then stood in silence
for a shortwhile.*